

W.P.(C) Nos.13064 of 2026

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MONDAY, THE 13TH DAY OF JULY 2026

WP(C) No. 13064 of 2026

SUO MOTU WRIT PETITION INITIATED BY THE HIGH COURT

VS

THE STATE OF KERALA & OTHERS

ADVS FOR PETITIONER/S:

SUO MOTU WRIT PETITION INITIATED BY THE HIGH COURT (IN
PERSON)

ADVS FOR RESPONDENT/S:

GOVERNMENT PLEADER, SMT.A.PARVATHI MENON, DIRECTOR GENERAL OF
PROSECUTION, SHRI.RASHEED C.NOORANAD, SPL.GOVERNMENT PLEADER,
SMT.LALIZA.T.Y., SENIOR G.P.

Soumen Sen, C.J. & Syam Kumar V.M., J.

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W.P.(C) Nos.13064 of 2026

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Dated this the 13th day of July, 2026

Appearance:

For the Respondents : Ms. Zeba Mujeeb for KeLSA
Mr. C. Rasheed, Spl. GP

ORDER

Soumen Sen, C.J.

The learned Special Government Pleader submitted that all necessary steps have been taken for the constitution of the State Level Monitoring Committee and that it is expected to be constituted within a short time. It is, therefore, requested that the matter be posted on 16th July, 2026.

2. The matter shall stand adjourned to 16th July, 2026. The learned Government Pleader shall file a report on the adjourned date.

Our request to Hon'ble Mr. Justice R. Narayana Pisharadi (Retired), a former Judge of this Court, would remain. We request His Lordship to accept the Chairmanship of the said

Committee, which is likely to be constituted by 16th July, 2026.

Sd/-
Soumen Sen
Chief Justice

Sd/-
Syam Kumar V.M.
Judge

vpv